

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, AT CHENNAI
ORIGINAL APPLICATION NO. 118/2023**

IN THE MATTER OF:

Tribunal on its own motion Suo Moto based on the news item published in Deccan Herald dated 01.03.2023 under the caption "*Unregulated tourism pushing Gokarana to the Edge*"

Versus

Karnataka State Pollution Control Board and Ors

...RESPONDENTS

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Filed by

Date: 25.10.2025



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MEMO ON BEHALF OF THE SECRETARY (PANCHAYAT RAJ), RURAL DEVELOPMENT AND PANCHAYAT RAJ DEPARTMENT REGARDING PAYMENT OF COST

It is humbly submitted that by way of order dated 03.07.2025 in the instant Original Application, this Hon'ble Tribunal had imposed a cost of Rs. 20,000/- on the Secretary (Panchayat Raj), Rural Development and Panchayat Raj Department for non-filing of report, to be paid to Sri Mahabaleshwara Temple, Gokarna. In compliance of the said order, an amount of Rs. 20,000/- has been paid by the Secretary (Panchayat Raj), Rural Development and Panchayat Raj Department to Sri Mahabaleshwara Temple, Gokarna on 22.08.2025. Details of Payment dated 22.08.2025 are annexed herewith as **Annexure R-1**. It is thus prayed that the report dated 19.09.2025 filed by the Secretary, (Panchayat Raj), Rural Development and Panchayat Raj Department may be taken on record.

Date: 25.10.2025

Filed by



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Annexure R-1

GOVERNMENT OF KARNATAKA

Department of Treasuries

BP024B: Payment Details

DDO : 23301D-FINANCE OFFICER (ACCOUNTS)

Token Number : 2512865934

Bill Description : DC Bill-Supplies and Services

Mode Of Payment : E-Payment

Payment Date : 22/08/2025

Sr No	Payment ID	Recipient Code	Recipient Name	Bill Sector	Payment Amount	UTR NO/ Cheque No
1	E572E220825001484	1007363337	SAMSTHAN SHREE MAHABALESHWAR DEV GOKARNA	STATE SECTOR	20,000.00	RB12352563083085
					20,000.00	
Total Number of Payment ID's : 1						